

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

CP_87/98 in OA 1203/97

DATE OF ORDER : 21-8-98.

Between :-

G.Muniratnam

... Applicant

And

1. Sri V.Surya Sriramulu,
The Chief General Manager,
Telecom, Andhra Circle,
Nampally Station Road,
Hyderabad.
2. Sri A.V.Gokak,
The Chairman, Telecom
Commission, Sanchar Bhawan,
New Delhi.

... Respondents

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Counsel for the Applicant : Shri K.Venkateswara Rao

Counsel for the Respondents : Shri V.Bhimanna, CGSC

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.DAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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... 2.

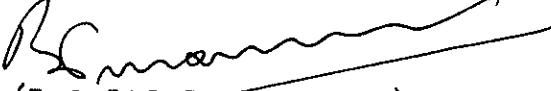
(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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Heard Sri K.Venkateshwar Rao, counsel for the applicant and Sri V.Bhimanna, standing counsel for the respondents.

2. It is submitted for the standing counsel for the respondents that the DPC had recommended the case of the applicant for promotion and the case has been recommended to the Director General, Telecom and the applicant will be informed of the same within two months from today. In view of the above, the CP is closed. If the necessary information is not made known within two months to the applicant, the CP can be revived.

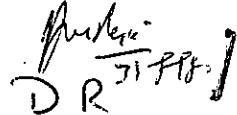
3. No costs.


(B.S.JAI PARAMESHWAR)
Member (J)

21-8-98


(R.RANGARAJAN)
Member (A)

Dated: 21st August, 1998.
Dictated in Open Court.


DR 21-8-98

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